

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2015 & IA NO. 125 OF 2018 &
IA NO. 308 OF 2017 & IA NOS. 19, 20 & 96 OF 2016**

Dated: 14th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Vs.

**Gujarat Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Polkit Agarwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Mr. Vikrant Pachnanda for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk